

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.2272  
TO BE ANSWERED ON 12.03.2025**

**EXPANSION OF RAILWAYS IN CHHATTISGARH**

**†2272. SHRI BRIJMOHAN AGRAWAL:**

**Will the Minister of RAILWAYS be pleased to state :**

**(a) the detail of the project/work/trains that have been approved for development of railways in Chhattisgarh during the last five years;**

**(b) the details of the work completed and pending as on date;**

**(c) the reasons for pendency of works and the time by which pending works are likely to be completed; and**

**(d) whether there are any proposals/plans to start new trains from Chhattisgarh including Raipur – Jabalpur, Raipur-Indore, Raipur-Hyderabad, Raipur-Jaipur, if so, the time by which these are likely to be started, if not, whether the Government will consider in this direction?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (c) Railway projects are surveyed/ sanctioned/executed Zonal Railway wise and not State-wise as the Railway projects may span across State boundaries. Railway projects are sanctioned on the basis of remunerativeness, traffic projections, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines, demands raised by State Governments,**

**Central Ministries, Members of Parliament, other public representatives, Railway's own operational requirement, socio-economic considerations etc. depending upon throwforward of ongoing projects and overall availability of funds.**

**Zone-wise/year-wise details of all Railway projects including cost, expenditure and outlay are made available in public domain on Indian Railway's website.**

**In last 5 years i.e. 2019-20, 2020-21, 2021-22, 2022-23, 2023-24 and current financial year 2024-25, 14 projects covering a length of 206 kms costing ₹2683 crore falling fully/partly in the State of Chhattisgarh have been sanctioned.**

**As on 01.04.2024, 25 projects(08 New Lines and 17 Doubling), covering total length of 2,731 Km length, costing ₹37,018 crore, falling fully/partly in the state of Chhattisgarh, are at various stages of planning and implementation, out of which 882 Km length has been commissioned and an expenditure of ₹14,919 crore has been incurred upto March' 2024. The status of the work is summarized as:**

<b>Category</b>	<b>No. of projects</b>	<b>Total Length NL/GC/DL (in Km)</b>	<b>Length Commissioned till March'24 (Km)</b>	<b>Total Exp upto Mar'24 (₹ in Cr)</b>
<b>New Lines</b>	<b>8</b>	<b>1358</b>	<b>184</b>	<b>6154</b>
<b>Doubling / Multitracking</b>	<b>17</b>	<b>1373</b>	<b>698</b>	<b>8765</b>
<b>Total</b>	<b>25</b>	<b>2731</b>	<b>882</b>	<b>14919</b>

**Budget allocation for infrastructure projects and safety works falling fully/partly in the State of Chhattisgarh is as under:**

<b>Period</b>	<b>Outlay</b>
<b>2009-2014</b>	<b>₹311 Cr/year</b>
<b>2024-2025</b>	<b>₹6922 Cr ( More than 22 times)</b>

**The details of Commissioning/laying of new track falling fully/partly in the State of Chhattisgarh during 2009-14 and 2014-24 is as under:**

<b>Period</b>	<b>Total Length Commissioned</b>	<b>Average Length Commissioned</b>
<b>2009-14</b>	<b>32 Km</b>	<b>6.4 Km/Year</b>
<b>2014-24</b>	<b>999 Km</b>	<b>99.9 Km/Year ( more than 15 times )</b>

**The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc.**

**Various steps taken by the Government for speedy approval and implementation of Railway projects include (i) setting up of Gati Shakti units (ii) prioritisation of projects (iii) substantial increase in allocation of funds on priority projects (iv) delegation of powers at field level (v) close monitoring of progress of project at various levels, and (vi) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects. This has led to substantial increase in rate of commissioning since 2014.**

**(d) As the Railway network straddles across State boundaries, trains are introduced as per network requirement across such boundaries. However, to cater to the needs of passengers of stations located in the State of Chhattisgarh, 08 new trains have**

**been introduced and 08 services extended, on originating/terminating basis, during the last five years (i.e. 2020-21 to 2024-25 upto February, 2025). Besides, introduction of new train services is an ongoing process on Indian Railways, subject to traffic justification, operational feasibility, etc.**

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